

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) to (c) This is an item included by the Kerala Government in the State Sector of the Third Five Year Plan. According to information available regarding the position of this project, the State Government were reported to be finalising the designs. Further details have been called for from the State Government and will be laid on the Table of the Sabha as soon as they are received.

#### **Telephones in Kozhikode District**

**356. Shri A. V. Raghavan:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of applications pending for grant of telephone connections in main cities, towns and villages in the Kozhikode District of Kerala;

(b) the number of new telephone exchanges proposed to be installed in the above area during the Third Five Year Plan period; and

(c) the steps proposed to be taken to provide telephone connections in this region?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):** (a) A statement is laid on the table of the House. [Placed in library. See No. LT-894/63.]

(b) It is proposed to open 10 new exchanges and 24 Public Call Offices during the Third Five Year Plan. Additional capacity of 750 lines has already been provided during this year and 173 new connections also provided.

(c) The provision of telephone connections from the existing and proposed exchanges is dependent upon the availability of stores. Efforts are being made to procure the items.

#### **School of Catering, Kerala**

**357. { Shri A. V. Raghavan:  
Shri Pottekkatt:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any proposal for opening a school of catering in the State of Kerala;

(b) if so, the details thereof;

(c) what assistance Government have agreed to give to the Government of Kerala for this purpose; and

(d) when and where this school is likely to be started?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas):** (a) The Annual Development Plan for 1963-64 for Kerala indicates that the State Government has made provision during 1963-64 for establishment of a Food Polytechnic under the Technical Education Department.

(b) Details are being worked out by the State Government.

(c) In accordance with the pattern of financial assistance laid down by the Planning Commission, the State Plan Scheme, when approved, will qualify for Central assistance by way of grant to the extent of 50 per cent of the recurring and non-recurring (non-loan) expenditure.

(d) According to present indications, the Food Polytechnic is likely to function from the next academic year in the Government Polytechnic at Kalamassary.

#### **Passenger Amenities**

**358. Shri Mohammed Elias:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the passengers face tremendous difficulties in the New Mal Station due to

non availability of enough drinking water, electricity, non-completion of passenger-shed and platform; and

(b) if so, the reasons for the delay to provide these passenger amenities in this station?

**The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan):** (a) and (b). No, Sir. Adequate drinking water facilities for the passengers exist at the station. There is a high level platform and the provision of passenger shed will be taken up shortly. The station could not, however, be electrified due to non-availability of power from the State Electricity Board.

#### **Indian Council of Agricultural Research**

**359. Shri Daljit Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of meetings of the Indian Council of Agricultural Research held during 1962; and

(b) the principal decisions taken in these meetings?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) Forty-one meetings were held during 1962. These include meetings of the Society, its Governing Body, Standing Finance Committee, Advisory Board, Board of Research and various Scientific Committees.

(b) The following principal decisions were taken by the Governing Body, which is the executive body of the Indian Council of Agricultural Research, at its meeting held in August, 1962:—

- (i) 99 new Research Schemes were sanctioned.
- (ii) 112 current Research Schemes were extended.
- (iii) Pattern of Financial Assistance for Council's schemes at

Central Research Institutes was modified.

- (iv) Rules and Procedure for the award of 'Udyan Pandit' in Fruit Growing were revised.
- (v) Procedure for grant of subsidies to Scientific Journals was revised.
- (vi) The transfer of Council's schemes on Spices and Cashewnut to the newly formed Indian Central Spices and Cashewnut Committee was approved.

#### **Electrification of Stations on Northern Railway**

**360. Shri Daljit Singh:** Will the Minister of Railways be pleased to state the names of Stations on the Northern Railway proposed to be electrified during the Third Five Year Plan period?

**The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan):** A statement is laid on the Table of the House. [Placed in Library. See No. LT-395/63.]

#### **Export of Rice from Punjab**

**361. Shri Daljit Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of rice exported from Punjab during 1962; and

(b) the names of States to which rice was exported and the total quantity exported to each State?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas):** (a) and (b). Rice can move freely on trade account within the zone comprising the State of Punjab and the Union Territories of Himachal Pradesh and Delhi. Information about trade movement from Punjab to either Himachal Pradesh or Delhi is not available. A statement showing the quantity of rice,